

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.2251  
TO BE ANSWERED ON 08.03.2018**

**SAUBHAGYA**

**2251. SHRIMATI KAVITHA KALVAKUNTLA:  
SHRI DILIPKUMAR MANSUKHLAL GANDHI:  
SHRI RAJESH KUMAR DIWAKER:  
SHRI R. DHRUVA NARAYANA:  
SHRIMATI SANTOSH AHLAWAT:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the aims and objectives of Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA);**
- (b) whether the Government has fixed any dateline for the completion of the scheme, if so, the details thereof and if not, the reasons therefor;**
- (c) the names of the States with whom agreements have been signed under the scheme;**
- (d) the names of the States which have forwarded proposals/project reports as of now under the Scheme;**
- (e) the type of assistance being provided by the Union Government to achieve the aims of the scheme;**
- (f) whether his Ministry has entrusted the Department of Posts to conduct a survey of unelectrified households in selected States and if so, the details thereof;**
- (g) the budgetary outlay for “SAUBHAGYA” scheme for the upcoming financial year 2018-19; and**
- (h) the quantum of funds allocated to each State under the scheme SAUBHAGYA and the funds released so far, State/ UT wise?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) & (b): Government of India has launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana –“Saubhagya” with an outlay of Rs.16,320 crore including a Gross Budgetary Support (GBS) of Rs.12,320 crore from Government of India with the objective to**

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achieve universal household electrification by providing last mile connectivity and electricity connections to all households in rural and all poor households in urban areas. All remaining un-electrified households are targeted for electrification by 31<sup>st</sup> March, 2019.

(c) & (d) : So far, 22 States namely, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Jammu & Kashmir, Jharkhand, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Odisha, Rajasthan, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal have submitted their 'Letter of Intent' for electrification of remaining un-electrified households under Saubhagya.

(e) : Under Saubhagya, Government of India provides budgetary support towards 60% (85% for special category states) of the project cost. However, an additional budgetary support of 15% (5% for special category states) will be released subject to achievement of 100% household electrification of all willing households by 31<sup>st</sup> December 2018.

(f) : Ministry of Power has taken the help of Department of Posts for survey of un-electrified households in five States viz. Assam, Chhattisgarh, Jharkhand, Madhya Pradesh and Odisha.

(g) & (h) : For the year 2018-19, a budgetary provision of Rs.3,700 crore for electrification work under Saubhagya has been made. In addition to this, Government has made a provision of Rs.15,000 crore through Extra Budgetary Resource (EBR) for Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Saubhagya.

Allocation of funds would be made based on number of un-electrified households sanctioned under projects. So far, adhoc advance under the scheme has been released to 5 States viz; Chhattisgarh (Rs.26.64 crore); Uttar Pradesh (Rs.327.08 crore); Jharkhand (Rs.69.70 crore); Kerala (Rs.10.80 crore); and Madhya Pradesh (Rs.32.64 crore); as on 28.02.2018.

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